

Profit earned by OMCs

*34. SHRI CHITTABRATA MAJUMDAR:
SHRI TAPAN KUMAR SEN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the net profits earned by public sector Oil Marketing Companies (OMCs) during 2005-06, 2004-05, 2003-04;

(b) the net profit by the OMCs during 2001-02, 2000-01, 1999-2000;

(c) the profits by private stand alone oil refineries during the above period; and

(d) the average crude price during these years?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) The profit after tax of Oil Marketing Companies (OMCs) namely, Indian Oil Corporation (IOC), Bharat Petroleum Corporation (BPC), Hindustan Petroleum Corporation (HPC) & IBP for the last three financial years are given below:

Company	(Rs. in crores)		
	2005-06	2004-05	2003-04
IOC	4915	4891	7005
BPC	130*	966	1694
HPC	406	1277	1904
IBP	12	59	215
Unaudited			

(b) The profit after tax of Oil Marketing Companies (OMCs) viz. Indian Oil Corporation (IOC), Bharat Petroleum Corporation (BPC), Hindustan Petroleum Corporation (HPC) & IBP for years 1999-2000 to 2001-02 are given below:—

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RAJYA SABHA

(Rs. in crores)			
Company	2001-02	2000-01	1999-2000
IOC	2885	2720	2443
BPC	850	820	704
HPC	788	1088	1057
IBP	196	42	54

(c) The profit earned by the lone private stand alone refinery viz. Reliance Industries Limited (RIL) for the financial years 1999-2000 to 2005-06 is given below:—

(Rs. in crores)							
Company	1999-2000	2000-01	2001-02	2002-03	2003-04	2004-05	2005-06
RIL*	**	1463.55	3242.70	4104.31	5160.14	7571.68	9069.00
		(RPL)					

(d) The average crude price since 1999-2000 is given below:— *Average*

Crude Price in International Market

Year	Indian Basket Crude (\$/Barrel)
1999-2000	21.14
2000-01	26.92
2001-02	22.54
2002-03	26.65
2003-04	27.97
2004-05	39.21
2005-06	55.72
2006-07 (Upto 18/7/06)	67.88

*For all segments of RIL from year 2001-02.

**During 1999-2000, the refinery was commissioned in phases and trial runs were conducted, RPL did not prepare the Profit and Loss Account.

The composition of Indian Basket of Crude represents Average of Oman and Dubai for sour grades and Brent (Dated) for sweet grade in the ratio of 58:42 for year 2005-06 and 2006-07, for prior period ratio considered is 57:43.

Constitution of Sixth Pay Commission

*35. SHRI SHANTARAM LAXMAN NAIK:
SHRI LALIT SURI:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to constitute Sixth Pay Commission;
- (b) by what date the same is likely to be constituted; and
- (c) the details of proposed terms of reference of the Commission?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) The Government on 20.7.2006, have decided to constitute a Pay Commission for Central Government employees. The Sixth Pay Commission is likely to be set up shortly.

2. The proposed terms of reference of the Sixth Pay Commission, which are being finalized would broadly include the principles that should govern the structure of pay, allowances, bonus and other facilities/benefits and the date of effect thereof; the categories of employees who will be covered by these recommendations; working out a comprehensive pay package that is suitably linked to promoting efficiency, productivity and economy for transforming the Central Government Organizations into modern, professional and citizen-friendly entities dedicated to the service of the people; examining the principles which should govern the structure of pension/pensionary benefits for the present and former Central Government employees; and examining the desirability, need and quantum of interim relief.

Preservation and promotion of Tribal Culture

*36. SHRI BALAVANT ALIAS BALAPTE:
SHRI SHREEGOPAL VYAS:

Will the Minister of CULTURE be pleased to state: